

Death of Frogman Pethkar

*1603. **Shri Assar:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 867 on the 13th August, 1957 and state:

(a) whether Government have received the final report about the death of Frogman Pethkar; and

(b) if so, the findings thereof?

The Minister of Defence (Shri Krishna Menon): (a) No.

(b) Does not arise.

Bank Advances Against Foodgrains

*1604. **Shri Shree Narayan Das:** Will the Minister of Finance be pleased to state:

(a) whether any and if so, what steps have been taken by the Reserve Bank against those Scheduled Banks which have not acted according to the directions issued to them regarding reducing their advances made to the businessmen for stocks of foodgrains held by them;

(b) the number of banks which have not obeyed the directions; and

(c) the extent to which other banks have reduced their advances in this regard?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). The Banks have generally made efforts to comply with the provisions in the Reserve Bank directive regarding margins. But in regard to levels, 39 out of 50 banks with advances against rice and paddy and 37 out of 55 banks with advances against other foodgrains were unable to comply fully with the directive by the date indicated. The Reserve Bank, at the end of July, impressed strongly upon the banks the immediate necessity of bringing down their advances to the prescribed levels. Advances against paddy and rice declined by about Rs. 15 crores or 69 per cent between the end of May and

the middle of August this year and advances against other foodgrains declined by Rs. 5.8 crores or 28 per cent during the same period.

Educational and Vocational Guidance Career Committee

*1605. { **Shri Sublah Ambalam:**
Shri Thanu Pillai:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether there is any proposal to extend the Educational and Vocational Guidance and Counselling Services for students to Colleges and Universities; and

(b) whether a Pilot Scheme will be introduced in the Secondary Schools of the States?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir.

(b) Pilot projects of educational and vocational guidance have been introduced in four Higher Secondary Schools in Delhi only. The Ministry has no information about other States.

Grants for Centrally Sponsored Schemes in Andhra Pradesh

*1606. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have sanctioned a grant of Rs. 56 lakhs in addition to the provisions of Rs. 181.25 lakhs made in the Second Five Year Plan to the Government of Andhra Pradesh for implementation of the Centrally Sponsored Schemes;

(b) if so, what are those schemes; and

(c) whether such facilities are extended to the tribal areas of the country?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The revised ceiling for the Centrally spon-